FORM B
PUBLIC ANNOUNCEMENT

Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TIRUPATI FABRICATORS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Tirupati Fabricators Private Limited
2.	Date of incorporation of corporate debtor	27th October, 1989
3.	Authority under which corporate debtor is incorporated /Registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U27300MH1989PTC054062
5.	Address of the registered office and principal office (if any) of corporate debtor	Row House No. J-22,Midc Area, Jalgaon 425003 Dt-11/4/91, Maharashtra, India
6.	Date of closure of Insolvency Resolution Process	23rd September, 2024
7.	Liquidation commencement date of corporate debtor	Hon'ble NCLT passed the Liquidation order on 24th September, 2024
8.	Name and registration number of the insolvency professional acting as liquidator	Abhijit Shrikrishna Gokhale IBBI Registration No. IBBI/IPA-002/IP-N00964/2020-2021/13092
9.	Address and e-mail of the liquidator, as registered with the Board	**Registered address:** A/1903, 19th Floor, N L Aryavarta, N L Complex, Dahisar East, Op. Anand Nagar, Mumbai - 400068. **Email:** abhijitgokhale07@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	**Registered Address:** Orion Resolution and Turnaround Private Limited, 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400093. Email: liquidation.tirupatifabricators@outlook.com
11.	Last date for submission of claims	24th October, 2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **TIRUPATI FABRICATORS PRIVATE LIMITED** on **24th September, 2024**

The stakeholders of **TIRUPATI FABRICATORS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **24th October, 2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

IP Abhijit Shrikrishna Gokhale,
Liquidator of Tirupati Fabricators Private Limited
Registration No. IBBI/IPA-002/IP-N00964/2020-2021/13092
Registered Address: A/1903, 19th Floor, N L Aryavarta, N L Complex, Dahisar East, Op. Anand Nagar, Mumbai 400068.
Registered Address: 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400069.
Process specific e-mail ID for correspondence:
liquidation.tirupatifabricators@outlook.com
AFA valid upto 30th June, 2025

Date: 27th September, 2024
Place: Mumbai

महाराष्ट्र शासन

कार्यकारी अभियंता यांचे कार्यालय, सा.बां. विभाग, पनवेल
पिनकोड - ४१० २०६
E-mail- panvel.ee@mahapwd.gov.in
दूरध्वनी क्रमांक ०२२-२७४५२७७८ फॅक्स :०२२-२७४६७४४०
ई - कार्यप्रणाली अंतर्गत ई-निविदा क्र. ६५ (ई-निविदा) सन २०२४-२५

सार्वजनिक बांधकाम (सा.बां.) विभाग, पनवेल हे (दूरध्वनी क्र. ०२२-२७४५२७७८ फॅक्स-०२२-२७४६७४४०) महाराष्ट्र शासनाच्या सार्वजनिक बांधकाम खात्याकडील योग्य त्या नोंदणीकृत कंत्राटदारांकडून कामांकरीता बी-१ नमुन्यातील निविदा प्रणालीद्वारे (ऑफलाईन) मागविण्यात येत आहे. सदरची ऑनलाईन ई-निविदा सूचना www.mahapwd.com उपलब्ध करून देणेत आलेली आहे.

टिप - या निविदेमध्ये एकूण २५ कामे समाविष्ठ असून ऑनलाईन निविदा विक्री व बीड प्रिपरेशन दिनांक २७.०९.२०२४ सकाळी १०.०० ते दिनांक ०१.१०.२०२४ रोजी सायंकाळी १८.०० पर्यंत संकेत स्थळावर उपलब्ध करून देणेत आलेली आहे.

ई-निविदा जा.क्र./ सा.बां./पनवेल/
कार्यकारी अभियंता यांचे कार्यालय,
सा.बां. विभाग, पनवेल, जि. रायगड
दिनांक :-
क्रमांक-आरओसी-२०२४-२५/क्र.-५/C३४६८

सही/-
कार्यकारी अभियंता,
सा. बां. विभाग, पनवेल

फॉर्म जी
भारतातील वेअरहाउसिंग आणि लॉजिस्टिक क्षेत्रामध्ये कार्यरत अर्शिया लिमिटेडकरिता स्वारस्य अभिव्यक्तीकरिता आमंत्रण
(भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (कॉर्पोरेट व्यक्तींकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ३६ए च्या उप-विनियमन (१) अन्वये)

संबंधित तपशील

१.	कॉर्पोरेट ऋणकोचे नाव व पॅन / सीआयएन /एलएलपी क्र.	अर्शिया लिमिटेड पॅन: AAACI2679A | सीआयएन: L9000MH1981PLC024747
२.	नोंदणीकृत कार्यालयाचा पत्ता	नोंद. कार्या.: अर्शिया एफटीडब्ल्यूझेड, सीओ-१, सर्व्हे क्र. १७८/३ आणि १७८/४, मु. पोस्ट-साई गाव, तालुका - पनवेल, जिल्हा-रायगड, पिन कोड - ४१०२२१, महाराष्ट्र, भारत.
३.	वेबसाईटचे यूआरएल	**http://www.arshiyalimited.com**
४.	बहुसंख्य अचल संपत्ती असलेल्या जागेचा तपशील	अर्शिया एफटीडब्ल्यूझेड, गाव साई, तालुका पनवेल ४१०२२१, महाराष्ट्र
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	कंपनी एफटीडब्ल्यूझेड पनवेल, महाराष्ट्र येथे विकासक आहे. कामयी जागा एकूण १४३ एकर जमिनीवर पसरलेली आहे आणि त्यामध्ये एकूण १.१६ दशलक्ष चौरस फुट सुपर बिल्टअप क्षेत्रफळाचे सात कार्यरत वेअरहाऊस आहेत.
६.	गत वित्तीय वर्षामध्ये विक्री झालेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	वित्तीय वर्ष २०२२-२३ करिता लेखापरिक्षित वित्तीय विवरणपत्रानुसार, एकूण महसूल भारतीय रु. ४१.४३ कोटी - प्रचलनामधून महसूल भारतीय रु. २६.१९ कोटी आणि इतर उत्पन्न भारतीय रु. १५.२४ कोटी होते.
७.	कर्मचारी/कामगारांची संख्या	१६-२० कर्मचारी
८.	धनकोंच्या यादीसह अधिक तपशील उपलब्ध असणारे यूआरएल	http://www.arshiyalimited.com
९.	संकेताच्या कलम २५(२)(एच) अन्वये ठराव अर्जदाराची पात्रता उपलब्ध असणारे यूआरएल	ठराव अर्जदार नादारी आणि दिवाळखोरी संकेत, २०१६ च्या कलम २९ए अन्वये पात्र असावा. तपशील **in_arshiyalimited_cirp@pwc.com** येथून ईमेलद्वारे प्राप्त करता येतील.
१०.	स्वारस्य अभिव्यक्ती स्वीकारण्याकरिता अंतिम दिनांक	१४ ऑक्टोबर, २०२४
११.	संभाव्य ठराव अर्जदारांची तात्पुरती यादी पारित करण्याचा दिनांक	२१ ऑक्टोबर, २०२४
१२.	तात्पुरत्या यादीवर आक्षेप सादर करण्याचा अंतिम दिनांक	२६ ऑक्टोबर, २०२४
१३.	संभाव्य ठराव अर्जदारांची अंतिम यादी पारित करण्याचा दिनांक	३१ ऑक्टोबर, २०२४
१४.	संभाव्य ठराव अर्जदारांना माहिती निवेदनपत्रिका, मुल्यांकन नमुना, ठराव योजनेकरिता विनंती पारित करण्याचा दिनांक	५ नोव्हेंबर, २०२४
१५.	ठराव योजना सादरीकरणाचा अंतिम दिनांक	५ डिसेंबर, २०२४
१६.	ईओआय सादर करण्यासाठी ईमेल आयडी (अनिवार्य)	**in_arshiyalimited_cirp@pwc.com**
१७.	मूळ दस्तऐवज सादरीकरणाकरिता पत्ता	पीडब्ल्यूसी कार्यालय, मुंबई शिवाजी पार्क २५२, २रा-५वा मजला, वीर सावरकर मार्ग, शिवाजी पार्क दादर, मुंबई - ४०००२८, महाराष्ट्र, भारत.

नितिन विश्वनाथ पांचाळ
अर्शिया लिमिटेडचे अंतरिम ठराव व्यावसायिक
आयबीबीआय नोंदणी क्र. IBBI/IPA-001/IP-P00777/2017-2018/11350
एएफए वैधता १८ डिसेंबर, २०२४ पर्यंत
आयआरपी कार्यालय पत्ता: ए-२०३, सुरज एलिगांझा - I सीएचएस, पितांबर लेन, देना बँकजवळ, माहीम (पश्चिम), मुंबई शहर, महाराष्ट्र- ४०००१६.
पत्रव्यवहाराकरिता ईमेल: in_arshiyalimited_cirp@pwc.com
सहाय्यक आयपीई: पीडब्ल्यूसी कॉर्पोरेट बिझनेस सर्व्हिसेस एलएलपी
दिनांक: २७ सप्टेंबर, २०२४

फॉर्म बी
जाहीर उद्घोषणा
(भारतीय नादारी आणि दिवाळखोरी मंडळ (परिसमापन प्रक्रिया) विनियमन, २०१६ चे विनियमन १२)
तिरुपती फॅब्रिकेटर्स प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता

अ.क्र.	तपशील	वर्णन
१.	कॉर्पोरेट ऋणकोचे नाव	तिरुपती फॅब्रिकेटर्स प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट ऋणकोच्या स्थापनेचा दिनांक	२७ ऑक्टोबर, १९८९
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट ऋणकोची स्थापना/नोंदणीकरण झाले	आरओसी-मुंबई
४.	कॉर्पोरेट ऋणकोचा कॉर्पोरेट ओळख क्रमांक/	CIN:U27300MH1989PTC054062
५.	कॉर्पोरेट ऋणकोच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	रो हाऊस क्र. जे-२२, एमआयडीसी क्षेत्र, जळगाव ४२५००३, डीटी-११/४/९१, महाराष्ट्र, भारत
६.	दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा दिनांक	२३ सप्टेंबर, २०२४
७.	कॉर्पोरेट ऋणकोचे परिसमापन सुरू होण्याचा दिनांक	माननीय एनसीएलटी यांनी दि. २४ सप्टेंबर, २०२४ रोजी परिसमापन आदेश पारित केला.
८	परिसमापक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण पत्ता	अभिजित श्रीकृष्ण गोखले आयबीबीआय नोंदणीकरण क्र. IBBI/IPA-002/IP-N00964/2020-2021/13092
९	मंडळाकडे नोंदणीकृत असलेला परिसमापकाचा पत्ता आणि ई-मेल	नोंदणीकृत पत्ता: ए/१९०३, १९वा मजला, एन एल आर्यवर्त, एन एल कॉम्प्लेक्स, दहिसर पूर्व, आनंद नगरसमोर, मुंबई-४०००६८. ईमेल : abhijitgokhale07@gmail.com
१०	परिसमापकासह पत्रव्यवहाराकरिता वापरावयाचा पत्ता आणि ई-मेल	नोंदणीकृत पत्ता: ओरियन रिझोल्यूशन अँड टर्नअराउंड प्रायव्हेट लिमिटेड, ८११, ८ वा मजला, मेडोज, सहार प्लाझा कॉम्प्लेक्स, ऑफ जे बी नगर/चकाला मेट्रो स्टेशन, अंधेरी कुर्ला रोड, अंधेरी पूर्व, मुंबई - ४०००९३. ईमेल : liquidation.tirupatifabricators@outlook.com
११	दावा सादर करण्याचा अंतिम दिनांक	२४ ऑक्टोबर, २०२४

याद्वारे सूचना देण्यात येते की, माननीय राष्ट्रीय कंपनी कायदा न्यायाधिकरण, मुंबई खंडपीठ यांनी दि. २४ सप्टेंबर, २०२४ रोजी तिरुपती फॅब्रिकेटर्स प्रायव्हेट लिमिटेडचे परिसमापन सुरू करण्याचे आदेश दिले आहेत.
तिरुपती फॅब्रिकेटर्स प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांचे दावे दि. २४ ऑक्टोबर, २०२४ रोजी किंवा त्यापूर्वी परिसमापकाकडे बाब क्र. १० समोर नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.
वित्तीय धनको यांनी दाव्याबाबतचे त्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व भागधारक त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.
दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

सही/-
आयपी अभिजित श्रीकृष्ण गोखले,
तिरुपती फॅब्रिकेटर्स प्रायव्हेट लिमिटेडचे परिसमापक
नोंदणीकरण क्र. IBBI/IPA-002/IP-N00964/2020-2021/13092
नोंदणीकृत पत्ता: ए/१९०३, १९वा मजला, एन एल आर्यवर्त, एन एल कॉम्प्लेक्स, दहिसर पूर्व, आनंद नगरसमोर, मुंबई-४०००६८.
दिनांक: २७ सप्टेंबर, २०२४ नोंदणीकृत पत्ता: ८११, ८ वा मजला, मेडोज,
ठिकाण: मुंबई सहार प्लाझा कॉम्प्लेक्स, ऑफ जे बी नगर/चकाला मेट्रो स्टेशन, अंधेरी कुर्ला रोड, अंधेरी पूर्व, मुंबई - ४०००६९.
पत्रव्यवहाराकरिता प्रक्रिया विशिष्ट ई-मेल आयडी: liquidation.tirupatifabricators@outlook.com
एएफए वैधता दि. ३० जून, २०२५ पर्यंत.

बृहन्मुंबई महानगरपालिका

क्र. उप मु.अभि./का व दे/ईटी-१२ आणि १३/पजवा दि. २६.०९.२०२४

बृहन्मुंबई महानगरपालिका
ई-निविदा सूचना

विभाग	मुख्य अभियंता (पजवा)
उप विभाग	उप मुख्य अभियंता (का व दे) पजवा
विषय	**ईटी-१२** - बृमुंमपाच्या शहरी क्षेत्रामध्ये पर्जन्य जल वाहिन्यांमधून गाळ काढण्याकरिता पॉवर बकेट मशीन (०१ जोडी)च्या सर्व समावेशक प्रचालन आणि देखभालीकरिता सेवा पुरविणे. **निविदा आय.डी.: २०२४_बृमुंमपा_१०९२६४३** **ईटी-१३** - उप मु.अभि.(का व दे) पजवाच्या अनुभागाअंतर्गत पर्जन्य जल प्रवेशद्वार आणि पजवा मॅनहोल्सच्या सफाईकरिता रिसायकलिंग फॅसिलिटीज मशीन्स (०२ नग) सोबत वेहीकल माऊंटेड सक्शन कम जेटींगच्या सर्व समावेशक प्रचालन आणि देखभालीकरिता सेवा पुरविणे. **निविदा आय.डी.: २०२४_बृमुंमपा_१०९२६८९**
ई-निविदा विक्री	दि. २६.०९.२०२४ रोजी ११.०० वाजेपासून
	दि. ०७.१०.२०२४ रोजी १६.०० वाजेपर्यंत
वेबसाईट	http://mahatender.gov.in
संबंधित अधिकाऱ्याचे नाव	श्रीमती विनिता एम. कोकाटे कार्यकारी अभियंता (का व दे) यांत्रिक, घकव्य
दूरध्वनी क्रमांक (कार्यालय)	०२२-२४३०९८१७ ०२२-२४३०९४७२
भ्रमणध्वनी क्रमांक	९८३३५३९०२९
ईमेल पत्ता	aeomcity10.swd@mcgm.gov.in

सही/-
कार्य. अभि.(का व दे)
यांत्रिक, घकव्य

पीआरओ/१४१७/जाही./२०२४-२५

थोड्यासाही ताप येता, डॉक्टरांना जाऊन भेटा

झोपडपट्टी पुनर्वसन प्राधिकरण

क्र. झोपुप्रा/अभि/३क(१)/भांडूप/एस/२०२४/५२१७१ दिनांक: २५ सप्टेंबर २०२४

जाहीर सुचना

सदर जाहीर सुचनेद्वारे कळविण्यात येते की, अर्जदार श्री. विजय यशवंत वतनदार, यांनी न.भु.क्र. २३४, २३४/१ ते २३४/१५४, २३४/१५६ ते २३४ / १६८, मौजे - भांडूप, तालुका - कुर्ला, या मिळकतीवरील क्षेत्र महाराष्ट्र झोपडपट्टी क्षेत्र (सुधारणा, निर्मुलन व पुनर्विकास) अधिनियम १९७१ चे कलम ३ क (१) अंतर्गत झोपडपट्टी पुनर्वसन क्षेत्र घोषित करणेबाबत विनंती अर्ज दाखल केला आहे.

अर्जदार यांनी अर्जासोबत सादर केलेल्या कागदपत्रांचे आधारात मिळकतीचा तपशील खालीलप्रमाणे आहे.

अ. क्र.	न.भू.क्र.	मिळकत पत्रिकेनुसार			
		क्षेत्र (चौ.मी.)	धारणा-धिकार	धारक	इमला मालक
(१)	(२)	(३)	(४)	(५)	(६)
१	२३४	२२१६.२०	सी	H हरिश्चंद्र पांडुरंग वतनदार रघुनाथ पांडुरंग वतनदार सुलोचना सदाशिव वतनदार नर्मदाबाई सदाशिव वतनदार विजय यशवंत वतनदार राजय यशवंत वतनदार लतिका यशवंत वतनदार	--
२	२३४/१	७.८०			इ. मा. व्ही. कृष्णन
३	२३४/२	७.५०			
४	२३४/३	८.१०			इ.मा.श्री. कृष्ण स्वामी
५	२३४/४	९.००			श्री. लालसिंग हिरासिंग
६	२३४/५	९.७०			लुइस एफ. राटोस
७	२३४/६	१०.१०			श्री. चिमणलाल मेढा
८	२३४/७	७.९०			
९	२३४/८	१०.५०	सी	H हरिश्चंद्र पांडुरंग वतनदार रघुनाथ पांडुरंग वतनदार सुलोचना सदाशिव वतनदार नर्मदाबाई सदाशिव वतनदार विजय यशवंत वतनदार राजय यशवंत वतनदार लतिका यशवंत वतनदार	--
१०	२३४/९	१०.५०			
११	२३४/१०	११.५०			श्री. पारसनाथ प्रताप मगूर
१२	२३४/११	१२.९०			धनसिंग गिरी बहादर
१३	२३४/१२	६.३०			श्री. राजशेखर
१४	२३४/१३	५.५०			श्री. गिरीबहादर किट्टासिंग
१५	२३४/१४	५.७०			
१६	२३४/१५	५.२०			श्री. पारसनाथ पांडे
१७	२३४/१६	५.८०			
१८	२३४/१७	१७.२०			श्री. इ. पोर्टुस
१९	२३४/१८	८.७०			श्री. सिताराम माणकू
२०	२३४/१९	८.२०			श्री. महादेवजी पडवेकर
२१	२३४/२०	२५.५०			श्री. रामराजाइत
२२	२३४/२१	८.६०			श्री. पीर महमद
२३	२३४/२२	७.२०			
२४	२३४/२३	९.००			
२५	२३४/२४	१७.६०			
२६	२३४/२५	१३.२०			रामस्वामी मुतैया
२७	२३४ / २६	१६.८०			श्री. कैलासदास रामनाथ ठक्कर
२८	२३४/२७	१२.२०			श्री. ई. डिसोझा
२९	२३४/२८	११.५०			श्री. सिताराम माणकू, श्री. रामकृष्ण तिवारी
३०	२३४/२९	३.९०			
३१	२३४/३०	१४.६०			श्री. रामकृष्ण तिवारी
३२	२३४/३१	६.९०			प्रभू नामदेव इंगळे
३३	२३४/३२	१८.७०			श्री. प्रभु नामदेव इंगळे
३४	२३४/३३	१५.२०			श्री. दुरायीराज
३५	२३४/३४	६.७०			
३६	२३४/३५	६.३०			श्री. सुखदेव नारायण वाकुर्डे
३७	२३४/३६	७.८०			
३८	२३४/३७	५.६०			श्री. दुलायीराज
३९	२३४/३८	५.६०			
४०	२३४/३९	११.३०			श्री. बलिराम सोमा भावसकर
४१	२३४/४०	११.४०			
४२	२३४/४१	८.८०			पीर अहमद याकूब अत्तार
४३	२३४/४२	७.००			
४४	२३४/४३	७.००			
४५	२३४/४४	१०.५०			अब्दुल सत्तार
४६	२३४/४५	११.७०			श्री. किल्लू दस्तगीर
४७	२३४/४६	१४.७०			श्री. बलिराम सोमा भावसकर
४८	२३४/४७	११.७०			
४९	२३४/४८	२०.२०	सी	H हरिश्चंद्र पांडुरंग वतनदार रघुनाथ पांडुरंग वतनदार सुलोचना सदाशिव वतनदार नर्मदाबाई सदाशिव वतनदार विजय यशवंत वतनदार राजय यशवंत वतनदार लतिका यशवंत वतनदार	श्री. जानू जामा खंडेराव
५०	२३४/४९	८.५०			
५१	२३४/५०	८.८०			
५२	२३४/५१	९.८०			
५३	२३४/५२	९.६०			लक्ष्मीबाई तात्याराम सावंत
५४	२३४/५३	१२.३०			पस्मिना वाझ
५५	२३४/५४	७.८०			श्री. नरसण्णा
५६	२३४/५५	५.००			लक्ष्मीबाई तात्याराम सावंत
५७	२३४/५६	२१.३०			
५८	२३४/५७	७.२०			श्री. किसन ओखाजी इंगळे
५९	२३८/५८	७.३०			श्रीमती लक्ष्मीबाई जगताप
६०	२६४/५९	९.९०			
६१	२३८/६०	११.८०			श्री. जे. बी. इंगळे
६२	२६४/६१	१०.१०			श्री. सदाशिव बुधा इंगळे
६३	२३४/६२	१०.१०			श्री. एन. डी. बनसोडे
६४	२३४/६३	११.००			श्री. नामदेव लिंबा सुरवाडे
६५	२३४/६४	१०.५०			श्री. रावजी यादव सुरवाडे
६६	२३४/६५	९.६०			श्रीमती. सुखबाई राजपूत
६७	२३४/६६	१३.६०			श्री. राघो सखाराम बनकर
६८	२३४/६७	६.५०			श्री. जगदेव बक्षी
६९	२३४/६८	६.७०			श्री. भिका गणू सोनावणे
७०	२३४/६९	११.३०			श्रीमती. भागुबाई देवराम चव्हाण
७१	२३४/७०	१०.८०	सी	H हरिश्चंद्र पांडुरंग वतनदार रघुनाथ पांडुरंग वतनदार सुलोचना सदाशिव वतनदार नर्मदाबाई सदाशिव वतनदार विजय यशवंत वतनदार राजय यशवंत वतनदार लतिका यशवंत वतनदार	धोंडू जयराम वावल
७२	२३४/७१	३१.३०			दिलिपसिंग पंजाबी
७३	२३४/७२	१४.९०			
७४	२३४/७३	१४.९०			
७५	२३४/७४	१४.९०			
७६	२३४/७५	२६.७०			श्री. सोमा बाबुराव खंडागळे
७७	२३४/७६	६.३०			सखाराम भागोजी
७८	२३४/७७	६.५०			
७९	२३४/७८	६.३०			श्री. अंबादास पोवार
८०	२३४/७९	६.००			श्री. बचनसिंग
८१	२३४/८०	६.५०			श्री. ताज
८२	२३४/८१	८.५०			
८३	२३४/८२	८.८०			
८४	२३४/८३	८.६०			शिवराम जयराम वावल
८५	२३४/८४	८.७०			
८६	२३४/८५	८.९०			
८७	२३४/८६	८.८०			
८८	२३४/८७	१०.८०			श्रीमती गंगूबाई झेड. वानखेडे
८९	२३४ / ८८	११.२०			
९०	२३४/८९	११.३०			
९१	२३४/९०	११.२०			श्री. सिदरसिंग
९२	२३४/९१	१७.९०			श्री. महेंद्रलाल
९३	२३४/९२	८.००	सी	H हरिश्चंद्र पांडुरंग वतनदार रघुनाथ पांडुरंग वतनदार सुलोचना सदाशिव वतनदार नर्मदाबाई सदाशिव वतनदार विजय यशवंत वतनदार राजय यशवंत वतनदार लतिका यशवंत वतनदार	श्री. गोवर्धन नानकू
९४	२३४/९३	८.००			
९५	२३४/९४	७.५०			श्री. कुंदनसिंग
९६	२३४/९५	९.००			
९७	२३४/९६	१३.१०			
९८	२३४/९७	१२.५०			
९९	२३४/९८	१२.५०			
१००	२३४/९९	२७.६०			श्री. एल. आर. खरात
१०१	२३४/१००	८.८०			यशोदाबाई मुकुंद खांडे
१०२	२३४/१०१	८.८०			यशोदाबाई मुकुंद धांडे
१०३	२३४/१०२	८.८०			
१०४	२३४/१०३	६.५०			श्रीमती. जनाबाई मल्लम्मा
१०५	२३४/१०४	७.८०			
१०६	२३४/१०५	८.९०			
१०७	२३४/१०६	११.१०			
१०८	२३४/१०७	८.६०			अब्दुल कादर शेख इमाम
१०९	२३४/१०८	४.२०			
११०	२३४/१०९	९.७०			
१११	२३४/११०	८.९०			श्री. शंकर बाबुराव जाधव
११२	२३४/१११	८.४०			--
११३	२३४/११२	१०.६०			
११४	२३४/११३	६.००			पार्वतीबाई अहिरे
११५	२३४/११४	७.१०			
११६	२३४/११५	६.८०			
११७	२३४/११६	६.८०			श्री. आर. एस. जगताप
११८	२३४/११७	८.४०			-
११९	२३४/११८	१३.३०			
१२०	२३४/११९	३.८०			
१२१	२३४/१२०	५.७०			
१२२	२३४/१२१	५.७०			
१२३	२३४/१२२	११.५०			श्री. केशव विठ्ठल जाधव
१२४	२३४/१२३	६.७०			धोंडू सखाराम कुऱ्हाडे
१२५	२३४/१२४	७.२०			
१२६	२३४/१२५	७.२०			श्री. ए. बी. बंगाली
१२७	२३४/१२६	१०.४०			
१२८	२३४/१२७	६.००			-
१२९	२३४/१२८	६.४०			
१३०	२३४/१२९	१०.६०			
१३१	२३४/१३०	१२.७०			श्री. श्रावण धोंडीराम सुखाडे
१३२	२३४/१३१	८.००	सी	H हरिश्चंद्र पांडुरंग वतनदार रघुनाथ पांडुरंग वतनदार सुलोचना सदाशिव वतनदार नर्मदाबाई सदाशिव वतनदार विजय यशवंत वतनदार राजय यशवंत वतनदार लतिका यशवंत वतनदार	श्री. महमद फत्तेखान
१३३	२३४/१३२	११.७०			श्री. मुसाइसा
१३४	२३४/१३३	९.२०			श्री. रामशंकर भैय्या
१३५	२३४/१३४	१०.२०			
१३६	२३४/१३५	६४,००			मेसर्स टाटा हेड्रो इलेक्ट्रिक पॉवर सप्लाय कंपनी आंध्र रॅली पॉवर सप्लाय कंपनी दी टाटा पॉवर कंपनी
१३७	२६४/१३६	८,००			श्री. भगत
१३८	२३४/१३७	७.६०			
१३९	२३४/१३८	७.६०			
१४०	२३४/१३९	८.२०			
१४१	२३४/१४०	७.६०			
१४२	२३४/१४१	१०.१०			
१४३	२३४/१४२	७.६०			
१४४	२३४/१४३	७.६०			
१४५	२३४/१४४	८.२०			
१४६	२३४/१४५	७.६०			
१४७	२३४/१४६	११.००			
१४८	२३४/१४७	९.६०			श्री. गूजरसिंग
१४९	२३४/१४८	८.२०			
१५०	२३४/१४९	८.२०			श्री. प्यारासिंग
१५१	२३४/१५०	६.७०			श्री. गुजरसिंग
१५२	२३४/१५१	९.००			
१५३	२३४/१५२	८.२०			
१५४	२३४/१५३	८.२०			
१५५	२३४/१५४	९.५०			श्री. इंदरसिंग
१५६	२३४/१५६	८.००			श्री. जोखनसिंग
१५७	२३४/१५७	६.१०			गुरुवचनसिंग
१५८	२३४/१५८	१२.४०			श्री. शंकरसिंग
१५९	२३४/१५९	१३.७०			
१६०	२३४/१६०	१२.५०			गुरुवचनसिंग
१६१	२३४/१६१	१२.५०			श्री. रोडसिंग
१६२	२३४/१६२	१३.७०			-
१६३	२३४/१६३	१०.१०			श्री.सरदारसिंग
१६४	२३४/१६४	७.००			
१६५	२३४/१६५	९.००			
१६६	२३४/१६६	९.००			
१६७	२३४/१६७	११.२०			श्री. सिंगारसिंग
१६८	२३४/१६८	७.९०			शिंगारसिंग
एकुण		**३९२६.५०**			

घोषित करावयाच्या मिळकतीचे क्षेत्र व चतु:सिमा खालीलप्रामणे :

अ. क्र.	न.भू.क्र.	मिळकत पत्रिकेनुसार क्षेत्र (चौ.मी.)	घोषित करावयाचे क्षेत्र (चौ.मी.)	एकत्रित चतु:सिमा			
				पूर्वेस	पश्चिमेस	उत्तरेस	दक्षिणेस
१	२३४	२२१६.२०	२२१६.२०	न. भू. क्र. २३५	न. भू. क्र. २३५	रस्ता	न. भू. क्र.२३५
२	२३४/१ ते २३४/१५४	१५७७.४०	१५७७.४०				
३	२३४/१५६ ते २३४/१६८	१३३.१०	१३३.१०				
	एकुण	**३९२६.५०**	**३९२६.५०**				

उपरोक्त नमुद मिळकत झोपडपट्टी पुनर्वसन क्षेत्र घोषित करणेबाबत जमीन मालक अथवा कोणीही हितसंबंधीतांच्या हरकती / आक्षेप असल्यास, त्यांनी आपली हरकत / आक्षेप सदर जाहीर सुचना प्रसिध्द झालेल्या दिनांकापासुन ३० दिवसांच्या आत झोपडपट्टी पुनर्वसन प्राधिकरणाकडे लेखी दाखल करणेबाबत कळविण्यात येत आहे.

सही/-
(डॉ. महेंद्र पी. कल्याणकर)
मुख्य कार्यकारी अधिकारी,
झोपडपट्टी पुनर्वसन प्राधिकरण

प्रशासकीय इमारत, प्रो. अनंत काणेकर मार्ग, वांद्रे (पूर्व), मुंबई - ४०० ०५१.
दूरध्वनी: २६५६ ५८००/ २२६९१२५८००, फॅक्स : ०२२-२६५९ ०४५७, ई-मेल: info@sra.gov.in

NORTH CENTRAL RAILWAY

Letter No. DRM/C/AGRA/HFR/E-AUCTION **Dated :-18.09.2024**

E-Auction Notice

On behalf of the President of India, The Sr. Divisional Commercial Manager–North Central Railway–Agra invites E-Auction as per category given as under :–

Category : Publicity	**Catalogue No.: ADVT–AGRA–24–06**

Asset Details : Commercial Publicity via Glowsign at Mathura Jn. railway station Zone IInd, Publicity on platforms and concourse area.

E-Auction Start Date and Time : Date :01.10.2024 Time : 11:00

E-Auction End Date and Time : Date :01.10.2024 Time : 11:30

Note : Prospective bidders are requested to visit E-Auction Leasing Module on IREPS website (www.ireps.gov.in). The Lot-wise details are available therein under the above mentioned Catalogue Number.

1693/24 (D)

North central railways @CPRONCR www.ncr.indianrailways.gov.in

CENTRAL RAILWAY

E-Tender Notice No.: NGP-ELECT-TRD-2024-25-11R1, dated 24-09-2024

Name of work: Replacement of M/S NICCO make Contact Wire having silver brazed joint for improving reliability and safety in Nagpur Division of Central Railway. **Estimated Cost of work:** Rs. 1,14,59,820/-. **Earnest Money Deposit:** Rs. 2,07,300/-. **Last date & Time for submission of tender :** 21-10-2024 at 15.00 Hours **Web site address:** Details are available on Railway website **www.ireps.gov.in**.

Sr. DEE (TRD), Nagpur

खतरनाक व विस्फोटक सामान के साथ यात्रा करना दंडनीय अपराध है NGP-292

WESTERN RAILWAY

CORRIGENDUM – II

E-Auction Sale Notification No. SIII/ Auction Programme-1/Oct-2024 dt-18/09/2024, Additional E-Auction Sale Programme scheduled to be held in the month of **October – 2024** at **Pratapnagar** depot is scheduled as follows: **DEPOT: Pratapnagar; Additional Round: 01/10/2024; Officer in charge: Sr. Divisional Materials Manager – Vadodara; Contact no. 09724091750;** Please visit Western Railway Website of material Management Department i.e. **www.wr.indianrailways.gov.in** as well as on **www.ireps.gov.in** e-auction portal for further information. **0583**

Like us on: facebook.com/WesternRly

WESTERN RAILWAY - VADODARA DIVISION

E-TENDER NOTICE

(E-Tender Notice No.: M 137_MECH_PRTN_TEND_24_9R, For and behalf of The President of India, Dy. Chief Mechanical Engineer, Carriage & Wagon Repair Workshop, Western Railway, Pratapnagar, invites E-tender as per the details given below. **1). Name of Work:** Dismantling, cleaning, repair, assembly and painting of all types of CASNUB Bogie, Dismantling and Assembly of VVN (Milk van) Bogie and Hot Riveting work / Huck bolting work in BG wagons at Pratapnagar workshop, Western Railway as per scope of work. **2). Estimated cost of work:** ₹ 2,86,20,182.16/- (Rupees Two Crore Eighty Six Lakh Twenty Thousand One Hundred and Eighty Two and Sixteen Paise Only) **3). Bid Security to be deposited:** ₹ 2,93,100/- (Rupees Two Lakh Ninety Three Thousand and One Hundred Only) **4). Tender Document Fees:** NIL **5). Completion Period:** 24 (Twenty Four Months). **6). Validity of offer:** 90 days. **7). Date & Time for submission of tender & Opening of tender:** Bidding will be closed on 19.10.2024 at 12:30 hrs. and will be opened on same date at 12:45 hrs. **8). Website particulars and notice for location where complete details can be seen:** Website **www.ireps.gov.in** Office of the Chief Workshop Manager, Pratapnagar, Western Railway - 380004 **184**

Like us on: facebook.com/WesternRly

S. E. RAILWAY – TENDER

Divisional Railway Manager (Engg.), Chakradharpur acting For & On behalf of The President of India invites E-Tenders against Open Tender. Manual offers are not allowed against this tender, and any such manual offer received shall be ignored. **Sl. No. Tender Notice No. & Name of work** are as follows : **(1) CKP-CENTRAL-24-25-24.** (i) Upgradation/ Modernization of infrastructure of existing goods shed at Patasahi. (ii) Patasahi : Construction of additional loading/unloading line with related modification of yard. **Tender Value :** ₹ 20,71,83,536.78. **EMD :** ₹ 11,85,900/-. **(2) CKP-CENTRAL-24-25-27.** (i) Upgradation/Modernization of infrastructure of existing goods shed at Rangra. (ii) Rangra : Construction of additional full-length loading line and extension of shunting neck at both end of yard. **Tender Value :** ₹ 23,51,71,337.91. **EMD :** ₹ 13,25,900/-. **Cost of Tender form :** ₹ 0 for each. **Date of opening :** 24.10.2024 for each. The tender can be viewed at Website **http://www.ireps.gov.in** The tenderer/bidders must have Class-III Digital Signature Certificate & must be registered under on IREPS Portal. Only registered tenderer/bidder can participate on e-tendering. All relevant paper must be uploaded at the time of participating in e-tendering. **Note :** e-Tender Forms shall be issued free of cost to all tenderers. (Authority-Rly. Bd.'s letter No. 2020/CE-I /CT/3E/GCC/Policy dtd. 16.07.2020). **(PR-650)**

PUBLIC NOTICE

As required by the Bank, Notice is hereby given that **MINALBEN HITESHSINH PARMAR D/O MOHANSINH SOLANKI** being the owner of the immovable property mentioned in **SCHEDULE-I.** And that now the said company intends to create mortgage for the same in favour of **BANK OF BARODA, VAPI TOWN BRANCH, VAPI** and has informed/reported that the documents mentioned in **SCHEDULE-II** hereunder are lost/misplaced/not found and therefore this notice is issued.

SCHEDULE – I (Description of the Immovable Property)

ALL THAT PIECE AND PARCEL of the immoveable property being Non-Agricultural Residential open land bearing City Survey No. 477, admeasuring about- 73.00 Square Meters and City Survey No. 478-A, admeasuring about- 109.11 Square Meters, situated within the Village limits of Kasba Dharampur Nagarpalika, Taluka- Dharampur, District- Valsad, Gujarat State.

Schedule-II (List of Documents Lost/Misplaced)

1. Original Registered Sale Deed bearing Serial No. 35/2016 dated 18.01.2016 alongwith its Registration fee Receipt.
2. Original Registered Sale Deed bearing Serial No. 1199/1990 dated 05.07.1990 alongwith its Registration fee Receipt.

Documents mentioned herein above at **SCHEDULE-II** is not found with the owner and has reported to lost/ misplaced/ not found and therefore is this notice is issued. If any person/s or any Bank or any Financial institution having any charge, lien, right, title or interest over the above said property should inform the undersigned with the relevant documentary evidence in person within **7 (Seven)** days from the date of publication of this notice. Failing which the title of the above said property will be presumed to be clear and marketable and my client will get executed the mortgage in respect to the above said property in their favour.

Office No. 07, "Garnet",
Seven Jewels, Vapi (E) 396191.
E-Mail Id: charugbhatt@gmail.com

Charu Bhatt
Advocate

CENTRAL RAILWAY

PUBLIC NOTIFICATION

Notice is hereby given to all users of Railway lines and premises situated on the completed section of the under noted section of the Central Railway that the 25000 Volt, AC overhead Traction wires will be energized on or after the date specified against the section. On and from the same date the overhead traction line shall be treated as live at all times and no unauthorized person shall approach or work in the proximity of the said overhead line.

Section	Km / Chainage		Date of Energisation
	From	To	
New Goods Shed Mulund (Container siding, Line - 1,2,3 & 4) (Goods line)	Loc:NGSM/1016 A, Ch:29/450	Loc. NGSM/CY-1A-4, Ch.29/ 029.30	30.09.2024
Kalamboli yard, Line No.6 (Goods line)	Loc: KLMG/32, Ch: KLMG/ 178.40	Loc: KLMG/5018, Ch: KLMG/ 1131.40	

खतरनाक व विस्फोटक सामान के साथ यात्रा करना दंडनीय अपराध है 429

CENTRAL RAILWAY

INTRODUCTION OF AC 25 kV TRACTION "WARNING TO ROAD USERS"

It is notified for information of the Public that in connection with introduction of 25000 Volt, AC, Electric Traction Over the sections in **1)** New Goods Shed Mulund (Container siding, Line-1,2,3&4) (Km.NGSM/1016A,Ch:29/450) to (Km.NGSM/CY- 1A-4,Ch.29/029.30) and **2)** Kalamboli yard, Line No.6 (KM:KLMG/32, Ch:KLMG/178.40) to (Km: KLMG/5018, Ch: KLMG/1131.40) on Goods line in Mumbai Division of Central Railway, height gauges have been erected at all level crossings with clear maximum height of 4.78 m above road level with a view to prevent loads of excessive height from coming into contact or dangerous proximity to live Traction wire (Contact wire), which shall be at a height of minimum 5.5m above the rail level at level crossings. Public are hereby notified to observe the height specified above for the purpose of loading vehicles and to see that the loads carried in road vehicles do not infringe the height gauges under any circumstances. The dangers of a load of excessive height are as follows:- **i)** Danger to the height gauge and consequent obstruction to the road as well as the railway line. **ii)** Danger to the materials or equipment carried or the vehicle itself. **iii)** Danger of fire and risk of life due to contact with or dangerous proximity to the conductors.

खतरनाक व विस्फोटक सामान के साथ यात्रा करना दंडनीय अपराध है 430

PUBLIC NOTICE

Mrs Rashida Badani, Mrs Tasneem Pardawala and Mrs Mubina Godhrawala, members of Gulzar Co-operative Housing Society and holding Flat No.71 in the building of the Society, has reported to the Society that the Original Share Certificate No. 028 for 5 (Five) Shares bearing Nos. From 136 to 140 has been lost/misplaced and an application has been made for duplicate Share Certificate. A police complaint for the same has been lodged with Byculla Police Station dated 17/06/2024.The Society hereby invites claims and objections from claimants/objector or objectors for issuance of duplicate Share Certificate within the period of 14 (fourteen) days from the publication of this notice, with copies of such documents and other proofs in support of his/her/their claims/objections for issuance of duplicate Share Certificate to the Secretary of Gulzar Cooperative Housing Society, 36/40 Dadoji Kondev Marg, Byculla East, Mumbai-400027 if no claims/ objections are received within the period prescribed above, the Society shall be free to issue duplicate Share Certificate in such manner as is provided under the bye-laws of the Society. The claims/objections, if any, received by the Society shall be dealt with in the manner provided under the bye-laws of the Society. A copy of the registered bye-laws of the Society is available for inspection by the claimants/objectors, with the Secretary of the Society between 10.00 AM to 4.00 PM on working days from the date of the publication of the notice till the date of expiry of its period.

For and on behalf of Gulzar Cooperative Housing Society
Sd/-
(Hon. Secretary)
Date : 27-09-2024
Place : Mumbai

PUBLIC NOTICE

Notice is hereby given that I am investigating the title of **SUNITA T. MOTIANI** (hereinafter referred to as the **"Owner"**) with respect to an immovable property more particularly described in the **Schedule** hereunder written (the said **"Premises"**), on behalf of my client, who intends to purchase the said Premises from the Owner.

All persons/entities including an individual, Hindu Undivided Family, a company, banks, financial institutions, non-banking financial institutions, a firm, an association of persons or a body of individuals whether incorporated or not, lenders and/ or creditors having any benefits, titles, claims, objections, demands or rights or interest in respect of the said Premises or any part thereof by way of inheritance, sale, transfer, share, mortgage, pledge, charge, lease, lien, license, assignment, tenancy, gift, exchange, encumbrance, family arrangement/ settlement, bequest, succession, maintenance, easement, trust, possession, decree or order of any court of law, contracts/ agreements/ memorandum of understandings, letter of intent/ heads of terms, partnership, lis pendens, reservation, power of attorney, option, right of first refusal, preemption or any liability or any commitment or otherwise of whatsoever nature is/ are hereby required to intimate in writing, along with documentary evidence to the undersigned at their address at B - 1103, 11th Floor, Evershine Embassy, Veera Desai Road, Andheri (West), Mumbai - 400 053 within a period of **14 (fourteen) days** from the date of publication of this notice of such claim, if any, failing which it shall be presumed that there is/ are no claim/s and such claim/s, if any, shall be considered to be waived and abandoned and will not be enforceable/ binding on my client.

SCHEDULE HEREINABOVE REFERRED TO:

[Description of the Premises]

Flat bearing No. 6 on the 12th floor, admeasuring 841.31 square feet municipal FSI (built up) in Wing "B" of the building known as "Quantum Park" along with one car parking space No. 4 admeasuring 91 square feet in the basement (-7'-6") standing on all that leasehold piece and parcel of land or ground situate, lying and being at Bandra-Danda Khar (West) bearing CTS No. D-1084/B/2/A (part) admeasuring 4242.9 square meters or thereabouts and forming part of larger land being all that leasehold piece and parcel of land or ground situate lying and being at Bandra-Danda Khar (West) bearing CTS No. D-1084 (part) admeasuring 2983.25 square meters and CTS No. D-1084 (part) admeasuring 3576.70 square meters together with 10 (ten) fully paid up shares of Rs. 50 each bearing distinctive numbers 761 to 770 (both inclusive) comprised under Share Certificate No. 72 dated 21st April 2011 issued by Quantum Park CHSL.

Dated this 27th day of September 2024.

Advocate Kunal Shah
Sd/-
B – 1103, 11th Floor,
Evershine Embassy, Veera Desai Road,
Andheri (West), Mumbai – 400 053.
Email: kunalshah.law@gmail.com

PUBLIC NOTICE

NOTICE is hereby given to the public at large that **MR. MORRIS BENNY KINNY** and Others, being the Owners of the said property and the area of the total Land is 1114 (Sq. Mtr.) as according to the Property Card had sold to MR. MOHAMMED AHMED SIDDIQUI and my client agreed to purchase the property being CTS NO. 1825 area 824 (Sq. Mtr.) and CTS NO. 1818 area 290 (Sq. Mtr.) as per Property Card extract of Village Manori Taluka- Borivali of MSD next to KINNI Resort having address at Parents Dreams, Manori Gorai Road, Opp Domina Resort, Malad Marve Road, Mumbai-400095.

Any person having any claim in respect of the above referred premises or part thereof by way of sale, exchange, mortgage, charge, gift, maintenance, inheritance, possession, lease, tenancy, lien, license, hypothecation, transfer of title or beneficial interest under any trust, right of prescription, or pre-emption or under any Agreement or other disposition or under any decree, order or award or otherwise claiming howsoever are hereby requested to make the same known in writing together with supporting documents to the undersigned at below mentioned office within a period of **14 days** from the publication hereof failing which the claim of such person(s) will be deemed to have been waived and/or abandoned.

Dated this 26 th day of September 2024.

Sd/-
VARUNKUMAR S. MISHRA,
Advocate High Court.
Shop No. 5, Kenwood Tower,
Ramdev Park, Mira Road, Thane – 410 107.

PUBLIC NOTICE

By this Notice Public in General is informed that my client Mr. Shankar Koraga Shetty, Residing at G/804, 8th Floor, G Wing, Akruti Orchid Park, Andheri Kurla Road, Andheri East, Mumbai-400 072 his wife viz. Varija Shankar Shetty has Co- owned the said residential premises **Flat No. G/804,** admeasuring **67.54 Sq.Mtrs. Carpet on 8th Floor in the Building No. 1 of G wing of the Society popularly known as AKRUTI ORCHID PARK E AND G WING CO OP HSG SOC LTD,** constructed on the plot of land bearing Survey CTS No.693 & 699 lying, being and situated at Village Mohili, Taluka Kurla, Andheri Kurla Road, Andheri East, Mumbai- 400 072 Due to demise of my client's wife Varija Shankar Shetty, leaving behind 1) Husband- Mr. Shankar Koraga Shetty and 2) Son Mr. Sanmaan Shankar Shetty as her only legal heirs of her undivided share in the said premise. My client has decided to sell said premises to prospective purchaser's.

Late Varija Shankar Shetty leaving behind 1) Husband- Mr. Shankar Koraga Shetty and 2) Son Mr. Sanmaan Shankar Shetty, as her only legal heirs, in respect of the Said Premises. Apart from these legal heirs, if any of the person/ persons, other legal heir/s, Financial Institution/ Banks have any right, in and upon the said premises, by way of any heirship, encumbrance, mortgage, Gift, Lease, Maintenance, Security, Agreement for Sale, Sale Deed etc., hereby informed them to raise their Claim in writing within 7 days in the office of undersigned, from the date of publication of this notice along with all the original relevant documents and papers, if no any claim received from any person/s, legal heirs, financial institution/ bank within stipulated period, the said premises will be free of all encumbrance and sell transaction will be completed, objections will not be considered which will receive after stipulated period, please take note of it.

Date : 27/09/2024

Sd/-
Adv. Deepak B. Rane
Add:- Office No.301, Third Floor, Rajan Niwas, Opp. Aawaz Radio, Edulji Road, Charai, Thane (W)-400 601

BRIHANMUMBAI MAHANAGARPALIKA

TREE AUTHORITY

-PUBLIC NOTICE-

In accordance with the provision under section 8(3) (C) of the Maharashtra (Urban Areas) Protection & Preservation of Trees Act 1975 (As modified upto January 2018) 01 proposal from 'N' Ward in Zone-VI i.e. **Total-01** proposals for removal of trees are approved by Municipal Commissioner, Chairman, Tree Authority MCGM under sub section (6) of section (8) of the said Act.

The information of the trees for cutting / Transplanting in above mentioned proposals is available on BMC website - https://portal.mcgm.gov.in / - About us Ward / Department Manuals / Gardens & Tree Authority 762 (N)

Supdt. of Gardens & Tree Officer
Supdt. of Gardens & Tree officer of the Tree Authority
Penguin Building, 2nd Floor, Veermata Jijabai
Bhosale Udyan Dr. Ambedkar Road,
Byculla (E), Mumbai-400 027.
Tel. No. 23742162, Email - sg.gardens@mcgm.gov.in

Sd/-
Supdt. of Gardens & Tree Officer

PRO/1414/ADV/2024-25

Avoid Self Medication

KONKAN RAILWAY CORPORATION LIMITED

(A Government of India Undertaking)

सादर सेवा

TENDER INVITATION NOTICE

1. OPEN E-TENDER (SINGLE PACKET SYSTEM). Name of Work: Erection of OHE works for 2 x 25 KV Traction system between Chennai to Renigunta section of Chennai, Southern Railway in the state of Tamil Nadu. **Notice No: KR/CO/EL/MAS-RU/T/19/24 Dtd: 27/09/2024. Completion Period:** 12 (Twelve) Months. **Estimated Cost:** ₹ 7,85,34,653/- excluding GST. **EMD:** ₹ 5,42,700/-.

2. Special Limited E-Tender (SINGLE PACKET SYSTEM). Name of Work: Supply and execution of Cement Concrete for Foundation and plinth in Normal, Hard & Rocky soil for 2X25 KV traction system in Chennai - Renigunta section of Chennai, Southern Railway. **Notice No: KR/CO/EL/MAS-RU/T/20/24 Dtd: 27/09/2024. Completion Period:** 8 (Eight) Months. **Estimated Cost:** ₹ 2,94,74,480/- excluding GST. **EMD:** ₹ 2,97,400/-.

Last Date & time for Online Submission Of Tender: 14/10/2024 up to **15.00 Hrs. Opening of Tender:** On **14/10/2024** at **15.30 Hrs.** Amendments / Corrigendum if any, would be uploaded on IREPS website only. **Submission of Tender Documents:** Through IREPS. Manual Tender Documents shall not be accepted.

NORTH CENTRAL RAILWAY

Tender Notice No.9620242025 **Dated: 24.09.2024**

E- Tender Notice

Divisional Railway Manager (Engineering)/ North Central Railway, Prayagraj, for and on behalf of the President of India, invites online open tenders (E-tender) as detailed below-

SN:1	**E-Tender Notice No.:** 9620242025-215, GEM/2024/B/543 1513 Dated- 24.09.2024

Name of Work: Rendering bi-annual service of maintenance of service buildings, officer's Bungalow, staff quarters etc.in section of SSE/W/NYN&SSE/W/Station Prayagraj for two (02) years.

Approx Cost (In ₹): ₹ 1,39,60,059.00	**Earnest Money (In₹):** ₹ 2,19,800.00

Date & Time of Closing of tender: 16.10.2024 at 17:30 PM

Completion Period: 24 Months	**Nature of work**: Any Civil Engineering work.

NOTE:1) For full details and submission of tenders, please see the website **www.Gem.gov.in.**

1697/24(DG)

North central railways @CPRONCR www.ncr.indianrailways.gov.in

EASTERN RAILWAY

E-Auction is invited by Sr. Divisional Commercial Manager, Eastern Railway, Howrah Division, 4th floor, Yatri Niwas, Near Howrah station, Howrah-711101 for awarding contract of installation and operation of Automated Teller Machines (ATMs) over Howrah Division for a period of 5 years. For more details and participation in E-Auction kindly visit the website **www.ireps.gov.in** through E-Auction Leasing Module. **Auction Catalogue No. : ATM-HWH-10. Lot No./Category, Name of the station** are as follows : **(1)** ATM-HWH-AMBG-Gen-97-24-1 (ATM - General), Arambag. **(2)** ATM-HWH-PDA-Gen-99-24-1 (ATM - General), Pandooah. **(3)** ATM-HWH-KWAE-Gen-101-24-1 (ATM - General), ATM-II at Katwa. **(4)** ATM-HWH-MSAE-Gen-104-24-1 (ATM - General), Masagram. **(5)** ATM-HWH-GPAE-Gen-103-24-1 (ATM - General), Guptipara. **(6)** ATM-HWH-JRAE-Gen-105-24-1 (ATM - General), Jaugram. **(7)** ATM-HWH-SAME-Gen-107-24-1 (ATM - General), Samudragarh. **(8)** ATM-HWH-JIT-Gen-102-24-1 (ATM - General), Jirat. **(9)** ATM-HWH-BMAE-Gen-106-24-1 (ATM - General), Belmuri. **(10)** ATM-HWH-KWAE-Gen-100-24-1 (ATM - General), ATM-I at Katwa. **Auction start date/time :** 09.10.2024 at 11.00 hrs. (HWH-312/2024-25)

Tender Notices are also available at Website **www.er.indianrailways.gov.in / www.ireps.gov.in**

Follow us at : @EasternRailway @easternrailwayheadquarter

NORTH CENTRAL RAILWAY

No. C/158/JHS/RCR/E-Auction/2024 **Date: 24.09.2024**

E-AUCTION NOTICE

On Behalf of The President of India, The Divisional Railway Manager, (Commercial) Jhansi invites e-auction as per categories given as under :-

Category: Miscellaneus-Static-Services-Rail-Coach-Restaurant
Catalogue No.: RCR-KURJ-01

Asset Details: Allotment of Rail Coach Restaurant in circulating area beside approach road of railway station garden in 300 Sq.mt area at Khajuraho railway station of Jhansi Division.

Auction Start : 10.10.2024 at 10:45 hrs

Auction End: 10.10.2024 at 11:15 hrs

Note:- Prospective bidders are requested to visit e-Auction Leasing module on **IREPS** website **(www.ireps.gov.in)**. The Lot-wise details are available therein under the above mentioned Catalogue Number. **1695/24 (ADM)**

North central railways www.ncr.indianrailways.gov.in @CPRONCR

WEST CENTRAL RAILWAY

Material Management Department

('e'-Tender Notice for the supply of Stores, No. EPS/41/2024)

PCMM/WCR on behalf of the president of India Invites the following advertised tenders through E-procurement System. No manual/postal offers shall be entertained. Tenders can be accessed under the link website "https ://ireps.gov.in" for details and for submission of Tender.

Sr No.	Tender No.	Short Description	Tendered Qty.
1	8124WCR TP68	Manufacture and supply of 10125 mm pre-curved/ curved switches	1165 Set
2	38242195	Knuckle Pin with anti-theft cotter pin	37919 Nos.
3	30241459	Connection for side filling of roof water tank	1381 Nos.
4	40242202	Valve regulated lead acid single cell	61 Set
5	30241549	PROCUREMENT OF SECONDARY LATERAL DAMPER FOR ALL COIL FIAT BOGIE	1266 Nos.
6	50243091	RELAY, AC IMMUNE, PLUG IN TYPE STYLE 'QNA1' DC NEUTRAL LINE 24V-DC	2007 Nos.
7	65245012	Supply and Commissioning of Hydraulic Re-railing Equipment	1 Set.
8	81245118	Manufacture and supply of Rail Screw	155903 Nos.
9	30241654	Procurement of Draw Bar And Castle Nut	933 Nos.
10	20242078	IOH KIT COMMON ITEMS/COMPONENTS	38 Set.
11	30241515A	PROCUREMENT OF BALL JOINT ROLL LINK FOR FIAT BOGIE OF LHB COACHES	3981 Nos.

All Above Tenders Due date **Sr No.** 1 - 15.10.2024, **Sr No.** 2 to 8 - 21.10.2024 & **Sr No.** 9 to 11 - 24.10.2024.

Principal Chief Material Manager, WCR, Jabalpur

स्वच्छ भारत अभियान एक कदम स्वच्छता की ओर

FORM B

PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF TIRUPATI FABRICATORS PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Tirupati Fabricators Private Limited
2.	Date of incorporation of corporate debtor	27th October, 1989
3.	Authority under which corporate debtor is incorporated/registered	ROC-Mumbai
4.	Corporate Identity No of corporate debtor	CIN:U27300MH1989PTC054062
5.	Address of the registered office and principal office (if any) of corporate debtor	Row House No. J-22,Midc Area,Jalgaon 425003 Dt-11/4/91, Maharashtra, India
6.	Date of closure of Insolvency Resolution Process	23rd September, 2024
7.	Liquidation commencement date of corporate debtor	Hon'ble NCLT passed the Liquidation order on 24th September, 2024
8.	Name and registration number of the insolvency professional acting as liquidator	Abhijit Shrikrishna Gokhale IBBI Registration No. IBBI/IPA-002/IP-N00964/2020-2021/13092
9.	Address and e-mail of the liquidator, as registered with the Board	Registeredaddress:A/1903, 19th Floor, N L Aryavarta, N L Complex, Dahisar East, Op. Anand Nagar,Mumbai - 400068. Email:abhijitgokhale07@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Registered Address: Orion Resolution and Turnaround Private Limited, 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/ChakalaMetro Station, Andheri Kurla Road, Andheri East, Mumbai - 400093 Email: liquidation.tirupatifabricators@outlook.com
11.	Last date for submission of claims	24th October, 2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the TIRUPATI FABRICATORS PRIVATE LIMITED on 24th September, 2024.
The stakeholders of TIRUPATI FABRICATORS PRIVATE LIMITED are hereby called up on to submit their claims with proof onorbefore24th October, 2024, to the liquidator at the address mentioned against item No.10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person,by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Sd/-
IP Abhijit Shrikrishna Gokhale,
Liquidator of Tirupati Fabricators Private Limited
Registration No.IBBI/IPA-002/IP-N00964/2020-2021/13092
Registered Address: A/1903, 19th Floor, N L Aryavarta,
N L Complex, Dahisar East, Op. Anand Nagar, Mumbai 400068.
Registered Address: 811,8th Floor, Meadows,
Sahar Plaza Complex, Off. J B Nagar/Chakala Metro Station,
Andheri Kurla Road, Andheri East, Mumbai - 400069.
Process specific e-mail ID for correspondence:liquidation.tirupatifabricators@outlook.com
AFA valid upto 30th June, 2025

Date: 27th September, 2024
Place: Mumbai

MUMBAI HOUSING & AREA DEVELOPMENT BOARD

(Unit of MHADA)

म्हाडा MHADA

Executive Engineer/C-3 Division, 1st floor, 10-12, Ropa lane, Chandanwadi, Marine Lines, Mumbai-400 002.
Tel No.: 022-22054235 Email-id: rreec3mhada@gmail.com

E-TENDER NOTICE

Digitally Signed & unconditional online Tender in form "B-I" (Percentage Rate) are invited by the Executive Engineer C-3 Div. M.B.R.& R. Board. 10-12 Ropa Lane. Chandanwadi.Mumhai- 400 002 from the **Labour Co-opeerative Society** registered with MHADA under appropriate class with **DDR** class in **Mumbai city District.**

Sr. No.	Name of work	Amount put to Tender	Security Deposit(50% Initially & 50% through Bill)	Cost of blank tender including GST	Tinie Simit for completion of work (Including monsoon)	Contractor Registration Class of Labour Co-op. Soc.
1	2	3	4	5	6	7
1	Special Repairs for PMGP bldg. known as ""Samta-A Wing"" at Shrikani Palekar Marg. Mumbai under C-3 Division. (Repairs to External Plaster and Painting Work)	Rs.49.81,923/-	Rs.50.000/-	Rs.590/-	18 Months	Class- A
2	Special Repairs for PMGP bldg, known as "Samla-B Wing"" at Shrikant Palekar Marg. Mumbai under C-3 Division (Repairs to External Plaster and Painting Work)	Rs.49,92,945/-	Rs.50.000/-	Rs.590/-	18 Months	Class- A
3	Special Repairs for PMGP bldg. known as ""Samta-C Wing"" at Shrikant Palekar Marg, Mumbai under C-3 Division. (Repairs to External Plaster and Painting Work)	Rs.49.84.819/-	Rs.50.000/-	Rs.590/-	18 Months	Class- A
4	Special Repairs for PMGP bldg, known as ""Samta-D Wing"" at Shrikant Palekar Marg, Mumbai under C-3 Division. (Repairs to External Plaster and Painting Work)	Rs.49,66,887/-	Rs.50.000/-	Rs.590/-	18 Months	Class- A
5	Special Repairs for PMGP bldg, known as "Sagar II" at Shrikant Palekar Marg, Mumbai under C-3 Division. (Repairs to External Plaster and Painting Work)	Rs.38,16,554/-	Rs.39,000/-	Rs.590/-	18 Months	Class- A
6.	Special Repairs for PMGP bldg, known as "Parishram II" at Shrikant Palekar Marg, Mumbai under C-3 Division. (Repairs to External Plaster and Painting Work)	Rs.48,05,219/-	Rs.49,000/-	Rs.590/-	18 Months	Class- A
7.	Special Repairs for PMGP bldg. known as "A. P. Market-A Wing" at Mumbai under C-3 Division. (Repairs to External Plaster and Painting Work)	Rs.49,42,222/-	Rs.50,000/-	Rs.590/-	18 Months	Class- A
8.	Special Repairs for PMGP bldg, known as "A. P. Market-B Wing" at Mumbai under C-3 Division. (Repairs to External Plaster and Painting Work)	Rs.44.05,081/-	Rs.45.000/-	Rs.590/-	18 Months	Class- A

1. The Complete bidding process will be online (e-Tendering) in two bid system. All the notifications and detailed terms and conditions regarding this tender notice hereafter will be published online on website **https://mahatenders.gov.in, MHADA Website - https://mhada.gov.in**
2. Bidding documents can be loaded on the website **https://mahatenders.gov.in**, from **Date 27/09/2024 at 10.05 to Date 04/10/2024 upto 17.00.pm.**
3. The payment for Tender Form Fee and Earnest Money Deposit (EMD) must be made online.
4. Technical Bids will be Opened on **07/10/2024 at 11.00 AM** & Price bid will be opened on **07/10/2024, 11:00 a.m. onwards** at office of Executive Engineer C-3 Div. M.B.R. & R. Board, at 10-12 Ropa Lanem Chandanwadi, Mumbai - 400 002. on website **https://mahatenders.gov.in**
5. e-Tenderer should submit original documents (those were uploaded during bid preparation) for verification at the time of Technical Bid opening.
6. **Original Affidavit regarding completeness, correctness and truthfulness of documents and affidavit for non blacklisted (if applicable) submitted on Rs. 100/- Stamp paper before Executive Magistrate/ Notary. The same must be within the time of Notice Period. All bidders please note that while submitting affidavit, bidder has to mention his name, company name, Name of work(Building Name) and call number of tender on Affidavit. It is compulsory.**
7. e-Tenderer should submit information and scanned copies in PDF format in Technical Envelope as mentioned in Technical Offer.
8. Tenderer should have valid class II / III Digital Signature certificate (DSC) obtained from any certifying authority.
9. The Exectuvie Engineer C-3 Div. M.B.R. & R. Board. 10-12 Ropa Lane, Chandanwadi, Mumbai - 400 002, reserves the right to accept or reject any or all tenders without assigning any reason.
10. In case of the rates quoted below the estimated Tender cost, the L1 (1st lowest) bidder should have to submit Additional Performance Security Deposit within 8 days after date of opening tender. If he failed to submit the Additional Performance Security Deposit then L2 (2nd Lowest) bidder will be asked and if he L2 is agree to carry out the work below % than L1 quoted Rate; than his offer will be accepted. For more information please refer Detail Tender notice.
11. Registration certificate under GST is compulsory.
12. Tender called is based on SSR rate without GST. GST will be paid on accepted contract value.
13. Guidelines to download the tender documents and online submission of bids can be downloaded from website **https://mahatenders.gov.in. Help support : 1800-233-7315** E-Mail - **eproc.support@mahatenders.gov. in.**

For queries on Tenders Maharashtra Portal, kindly contact
Tel : 18000 3070 2232
Mobile: + 91-7878007972 and + 7878007973

MHADA - Leading Housing Authority in the Nation
CPRO/A/767

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Sd/-
Executive Engineer, [C-3 Division]
M. B. R. & R. Board, Mumbai.

EAST CENTRAL RAILWAY

E-AUCTION NOTICE

E-Auction Notice No. : Com/Catg/DNR/24

The Divisional Railway Manager (Commercial), East Central Railway, Danapur for and on behalf of the President of India invites E-Auction for following works:-

1. Types of Contract : Contract for Catering Stall at different stations over Danapur Division, E.C. Railway for a period of five (05) years. **2. Period of contract :** Five (05) years. **3. Catalogue No. :** COM-CATG-SMU-7

4. Lot No./Description

Sn. : 1, **Lot No. :** Catg-DNR-RJPB-SMU-49-24-1, **Station :** Rajendra Nagar T., **Platform :** 04, **Reserved for Category :** Minorities

Sn. : 2, **Lot No. :** Catg-DNR-PNBE-SMU-46-24-2, **Station :** Patna Jn., **Platform :** 8/9, **Reserved for Category :** Schedule Tribe

Sn. : 3, **Lot No. :** Catg-DNR-PNBE-SMU-34-23-1, **Station :** Patna Jn., **Platform :** 10, **Reserved for Category :** Schedule Caste

Sn. : 4, **Lot No. :** Catg-DNR-PNBE-SMU-33-23-1, **Station :** Patna Jn., **Platform :** 4/5, **Reserved for Category :** Divyang

Sn. : 5, **Lot No. :** Catg-DNR-DNR-SMU-50-24-1, **Station :** Danapur, **Platform :** 01, **Reserved for Category :** OBC

Sn. : 6, **Lot No. :** Catg-DNR-BKP-SMU-48-24-1, **Station :** Bakhtiyarpur, **Platform :** 01, **Reserved for Category :** Reserved for anyone belonging to Freedom Fighters/War Widows and Widows of Railway Employees, People who have been dislocated/displaced due to their land having been taken over by the Railway for its own use.

Sn. : 7, **Lot No. :** Catg-DNR-DNR-SMU-35-23-1, **Station :** Danapur, **Platform :** 4/5, **Reserved for Category :** Women, Schedule Caste

Sn. : 8, **Lot No. :** Catg-DNR-PNBE-SMU-44-24-1, **Station :** Patna Jn., **Platform :** 6/7, **Reserved for Category :** Reserved for anyone belonging to Freedom Fighters/War Widows and Widows of Railway Employees, People who have been dislocated/displaced due to their land having been taken over by the Railway for its own use.

Sn. : 9, **Lot No. :** Catg-DNR-PNBE-SMU-45-24-1, **Station :** Patna Jn., **Platform :** 6/7, **Reserved for Category :** Schedule Caste

Sn. : 10, **Lot No. :** Catg-DNR-PNBE-SMU-42-24-1, **Station :** Patna Jn., **Platform :** 2/3, **Reserved for Category :** Women, Schedule Tribe

Sn. : 11, **Lot No. :** Catg-DNR-RJPB-SMU-37-23-1, **Station :** Rajendra Nagra T., **Platform :** 2/3, **Reserved for Category :** Schedule Caste

5. Date & Time fixed for E-Auction : 10:00 hrs. to 12